

(b) and (c). As per procedure prescribed, Advisory Board on Energy considered the report and submitted its recommendations to the Special Committee of Secretaries. The recommendations/observations made by the Special Committee of Secretaries have been received and are under consideration.

Performance of Central Public Sector Enterprises

80. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have made any assessment on the performance of the central public sector enterprises during 1989;

(b) if so, the performance of each central public sector enterprise during the year in terms of profit, production resource mobilisation and employment generation; and

(c) the details of the steps proposed to be taken to improve the performance of those enterprises?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). Performance of Central Public Sector Enterprises based on their Audited Accounts for the year 1988-89 is being compiled/ assessed and will be available in the Public Enterprises Survey to be presented to the House in the Budget Session 1990.

(c) The steps taken for performance improvement of the Central Public Sector Enterprises are given at page 174 of Volume-I of Public Enterprises Survey 1987-88.

Modernisation Plan for Hindustan Cables Ltd.

81. SHRI INDRAJIT GUPTA:
SHRIMATI GEETA MUKHERJEE:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have rejected a modernisation plan for the Hindustan Cables Limited unit at Rupnarainpur;

(b) if so, the details thereof and reasons therefor;

(c) whether in that event the factory may face a closure and about 3000 workers might be retrenched; and

(d) if so, the reaction of Government thereto?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) No, Sir.

(b) to (d). Do not arise.

Indian Airlines Engineers Strike

82. SHRI INDRAJIT GUPTA:
SHRIMATI GEETA MUKHERJEE:
SHRI P. CHIDAMBARAM:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the engineers of the Indian Airlines went on a long strike recently resulting in cancellation of a number of flights;

(b) if so, what are their demands and what steps were taken by Government to settle the strike; and

(c) the estimated loss incurred by the Indian Airlines thereby?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir. Aircraft Engineers of Indian Airlines represented by the All India Aircraft Engineers' Association